

Leeleelo
18/9/2025

6. HANUMAKONDA

255204575	255213937	255214051	255214117	255214303
255214848	--	--	--	--

7. JAGITIAL

254201522	254201923	254209407	254209714	254210796
254210990	254213236	--	--	--

8. JANGAON

254202548	254204960	254205156	254209047	254213706
254214423	254214864	254215104	--	--

9. JAYASHANKAR BHUPALAPALLY

255200555	255209471
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10. JOGULAMBA GADWAL

255202398	255208338	255212740	255213041	--
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11. KAMAREDDY

256202330	256204950	256207600	256213150	256213202
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12. KARIMNAGAR

256201425	256204565	256206331	256210564	256210930
256213293	256213367	256213467	256215239	--

13. KHAMMAM:

255202886	255203390	255205300	255205894	255209752
255210005	255211988	255212169	255212499	--

14. KUMARAM BHEEM ASIFABAD:

255206504	255214073
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15. MAHABUBABAD:

254211917

1-2-2020
18/9/2020

16. MAHABUBNAGAR:

255202887

17. MANCHERIAL:

254208337	254208348	254208705	254209164	254210939
254211157	254213870	254214666	--	--

18. MEDAK:

256202009	256205215	256206092	256213102	--
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19. MEDCHAL-MALKAJIGIRI:

255202851	255204530	255205050	255205451	255205471
255205640	255207642	255209684	255209938	--

20. SESSIONS JUDGE, HYDERABAD

255201281	255201485	255202878	255204097	255204169
255204244	255204363	255204376	255204407	255204526
255204598	255204612	255204739	255204841	255207699
255208810	--	--	--	--

21. MULUGU:

255205867	255214931
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22. NAGARKURNOOL:

256200213	256201570	256203762	256204277	256205163
256205602	--	--	--	--

23. NALGONDA:

255202723	255202734	255205372	255205574	255206230
255206255	255206417	255206453	255206924	255208256
255209092	255209342	255209370	255210083	255210442
255210539	255213197	255213736	--	--

1-2-2020
18/9/2020

24. NARAYANPET:

255206774	255207232	255212826	255213011	255213017
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25. NIRMAL

254200070	254203660	254204198	254204932	254213153
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26. NIZAMABAD

255201387	255205340	255206158	255206162	255207122
255209535	255210248	255213290	255213316	255213318
255213405	--	--	--	--

27. PEDDAPALLI:

255202387	255205204	255206998	255210833	255211057
255211255	255211906	255213483		

28. RAJANNA SIRICILLA:

256200696	256203735	256206728	256210602	256210744
256211226	256211247	256213333	256213402	256213895

29. RANGAREDDY:

256200262	256200297	256200415	256200443	256200578
256201024	256201835	256201885	256202040	256202096
256202397	256202433	256202434	256202744	256202863
256202891	256203138	256203590	256203641	256203685
256203698	256204227	256204356	256204410	256204592
256204917	256205256	256205850	256205853	256205999
256206373	256206444	256206943	256207405	256207434
256207549	256207689	256207956	256207960	256208171
256208537	256208588	256208735	256209233	256209247
256209622	256209715	256209721	256209862	256209960
256209970	256210118	256210378	256210449	--

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255200532	255202033	255202952	255203307	255203327
255204520	255205222	255205832	255210164	--

31. SIDDIPET:

254200665	254201945	254202317	254203947	254205137
254206434	254206666	254207961	254208204	254209484
254211593	254214684	--	--	--

32. SURYAPET:

256201975	256202573	256202580	256203281	256203284
256203538	256205170	256205372	256205577	256207362
256209901	256211717	256211931	256211999	256212081
256212089	256212154	256212353	256212504	256213100
256213617	256214004	--	--	--

33. VIKARABAD:

256200252	256202173	256203573	256205200	256206325
256207630	--	--	--	--

34. WANAPARTHY

254202979	254205124	254212686	--	--
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35. WARANGAL

254200510	254201111	254206363	254207532	254213773
254213952	254213994	254214031	254214085	254214561
254214571	254214739	254214936	--	--

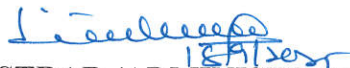
36. YADADRI BHONGIR:

254202156	254202159	254202534	254202536	254206466
254207328	254209517	254210185	254210635	254212990

18/9/2022

NOTE:

1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms.No. 124 dated 30.8.2018.
2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.
3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,
 - a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
 - b) That his/her character and antecedents are such as to qualify him/her to such service.
4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.
5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.


REGISTRAR (ADMINISTRATION)
FAC. REGISTRAR (RECRUITMENT)